

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/257(KB)2022
IA(I.B.C)/1336(KB)2024,
IA(I.B.C)/1346(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	NDIA RESURGENCE ARC PRIVATE LIMITED VS KUNDAN SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For Liquidator

Mr. Udit Agarwal, Adv.

Ms. Saloni Agarwal, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/1346(KB)2024

2. This IA has been filed for taking on record report of constitution of Stakeholder's Consultation Committee, which is at page 12-17. This IA is supported by an Affidavit of the RP which is at page 9 . Report is taken on record. Therefore, this IA is **disposed of** accordingly.

IA(I.B.C)/1336(KB)2024

3. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
4. Reply affidavit be filed within two weeks.
5. Post this matter on **26.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**